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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 06/17 in CP 06/17	-	For Hearing	58	Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	VACHAN. H. U 9535649743	Petitioner	
2.	M. K. D. H. A. K. A. S. H. A. S. H. I. COUNSELLOR FOR RESPONDENT 1, 2 J. HOPZHIAM 99659082		

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner requested time to submit arguments.

List it on 10.10.2017.



MEMBER (J)



MEMBER (T)